National Company Law Tribunal Allahabad Bench

CP NO.80(ND)/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE COMPANY: m/S Saharan ashiyana Pvt Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. Johnson Heide Pesp. No. 4

2. SAURABH ADHIKAR Jated 13.02.2017 NER Sourable Adhle

CP No.80(ND)/2016 M/s Saharan Ashiyana Pvt Ltd.

Both parties are represented by their respective counsel. Counsel for respondent No.4 seeks one more time for filing reply to the pending CA Nos. 11, 48 and 51 on such pretext that the briefs papers hold by their officer is not readily available because of shifting of the Advocate's chamber. Considering the above state circumstances one more opportunity is granted for filing reply within two weeks from today in the Registry of this Tribunal. An advance copy can be served to counsel for the opposite party. The matter be listed for hearing on CAs.

List the matter on 16.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)